

Annexure-7

Name of the corporate debtor: M/s Rajguru Developers Private Limited ; Date of commencement of CIRP: 24-04-2024; List of creditors as on: 30-03-2026

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	GST Dept.		21-06-2024	₹ 75,36,197.00	₹ 75,26,197.00	unsecured	No					
2	Brihanmumbai Municipal Corporation		19-12-2024	₹ 9,82,63,970.00	₹ 1,20,74,727.00	unsecured	No					As per order of the court admitted, an amount of Rs. 7,12,934.00 has been treated as CIRP cost for the dues that arose after 1987 which has been submitted after the issuance of the IRP. It is awaiting acceptance of
3	ESI Corporation, Regional Office Maharashtra		24-12-2025	₹ 10,19,173.00	₹ -	unsecured	No	₹ 9,46,443.00				
	TOTAL			₹ 10,68,09,340.00	₹ 1,96,00,924.00	-	-	₹ 9,46,443.00				